					Nat	me of the corpo	rate debtor: Ra	ghupati Consti	uction Private	Annexur Limited ; Date o	e-II f Commencement of CIRP:	19/10/2023; List	of Creditors	as on: 30/04/2024	
List of unsecured financial creditors belonging to any class of creditors (Amount in ?)															
SI. No.	Name of creditor	Detail	ls of clair	n received		D	admitted			Amount of contingent claim discussion off			Amount of claim under verification	Remarks, if any	
		Date of receipt	t Ar	nount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	GOPAL KUMAR URF PANKAJ KUMAR	29.11.2023	₹	30,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 30,00,000.00	Despite of reminders, no supporting documents has been provided by the Claimant No information or data has been provided by suspended directors / ex management of the Corporate Debtor
2	ANJU PANWAR	29.11.2023	₹	13,60,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 13,60,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
3	ALOK PRATAP SINGH	29.11.2023	₹	6,25,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 6,25,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
4	DEEPTI TOMAR	29.11.2023	₹	10,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 10,00,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
5	SANJEEV KUMAR	29.11.2023	₹	31,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 31,00,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
6	OMPAL SINGH	01.12.2023	₹	41,83,000.00	₹ 0.00	Unsecured	0.00	0.00	Nc	0.00%	₹ 41,83,000.00	0.00	0.00	0.00	 Classified as Contingent Claim in view of the pending Appeal before UP REAT. No information or data has been provided by suspended directors / ex management of the Corporate Debtorr
7	MUKESH KUMAR GOEL	01.12.2023	₹	41,58,000.00	₹ 0.00	Unsecured	0.00	0.00	Nc	0.00%	₹ 41,58,000.00	0.00	0.00	0.00	Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2.No information or data has been provided by suspended directors / ex management of the Corporate Debtor
8	MAYANK GOEL AND JAGRATI GOEL	02.12.2023	₹	42,00,000.00	₹ 0.00	Unsecured	L 0.00	0.00	No	0.00%	₹ 42,00,000.00	0.00	0.00	0.00	Classified as Contingent Claim in view of the pending Appeal before UP REAT. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
9	ANIP & ANJU RASTOGI AND ANIL KUMAR ARORA	02.12.2023	₹	49,03,500.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 49,03,500.00	0.00	0.00	0.00	I. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2.No information or data has been provided by suspended directors / ex management of the Corporate Debtor
10	MAHIPAL SINGH	02.12.2023	₹	56,70,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 56,70,000.00	0.00	0.00	0.00	I. Classified as Contingent Claim in view of the pending Appeal before UP REAT. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
11	RAMESH KUMAR	02.12.2023	₹	1,05,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 1,05,00,000.00	0.00	0.00	0.00	I. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
12	ASHOK GROVER	03.12.2023	₹	92,40,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 92,40,000.00	0.00	0.00	0.00	I. Classified as Contingent Claim in view of the pending Appeal before UP REAT. No information or data has been provided by suspended directors / ex management of the Corporate Delotor
13	DEVANDRA GUPTA & MANISHI GUPTA	03.12.2023	₹	1,19,70,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 1,19,70,000.00	0.00	0.00	0.00	2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
14	DINESH VERMA	03.12.2023	₹	60,65,750.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 60,65,750.00	0.00	0.00	0.00	I. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor

	SUNITA													1 Charriffed as Continuent Chine in view of the number Annual Inform LID DEAT
15	SUNITA	04.12.2023	₹ 1,27,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 1,27,00,000.00	0.00	0.00	0.00	 Classified as Contingent Claim in view of the pending Appeal before UP REAT. No information or data has been provided by suspended directors / ex management of th Corporate Debtor
	S.K.RATHI	04 12 2022	₹ 28.03.500.00	*0.00	University	0.00	0.00	N-	0.00%	₹ 28.03.500.00	0.00	0.00	0.00	I. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of th
16	KAMLESH CHANDRA	04.12.2023	₹ 28,03,500.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 28,03,500.00	0.00	0.00		Corporate Debtor 1. Classified as Contingent Claim in view of the pending Appeal before UP REAT.
17	RAI	04.12.2023	₹ 20,91,500.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 20,91,500.00	0.00	0.00		Constitute as Commigate Canan in view of the potentiary Appendiction of the Art. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
	RAKESH GUPTA													1. Classified as Contingent Claim in view of the pending Appeal before UP REAT.
18		04.12.2023	₹ 31,50,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 31,50,000.00	0.00	0.00	0.00	 No information or data has been provided by suspended directors / ex management of Corporate Debtor
19	SAVITRI	05.12.2023	₹ 60,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 60,00,000.00	0.00	0.00	0.00	I. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of Corporate Debtor
	PRAHBHAT AGARWAL (1. Classified as Contingent Claim in view of the pending Appeal before UP REAT.
20	SON & LEGAL HEIR OF LATE SHANTI AGARWAL)	05.12.2023	₹ 58,80,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 58,80,000.00	x	0.00	0.00	 Commence as commander cannot be on an personal support before of real VI. No information or data has been provided by suspended directors / ex management of Corporate Debtor
	PRAHBHAT AGARWAL (1. Classified as Contingent Claim in view of the pending Appeal before UP REAT.
	SON & LEGAL HEIR OF LATE R.N AGARWAL)	05.12.2023	₹ 86,10,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 86,10,000.00	0.00	0.00	0.00	2. No information or data has been provided by suspended directors / ex management of Corporate Debtor
	NEELIMA AGARWAL													1. Classified as Contingent Claim in view of the pending Appeal before UP REAT.
22		05.12.2023	₹ 48,10,800.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 48,10,800.00	0.00	0.00	0.00	 No information or data has been provided by suspended directors / ex management of Corporate Debtor
	PRAHBHAT AGARWAL													1. Classified as Contingent Claim in view of the pending Appeal before UP REAT.
23		05.12.2023	₹ 31,37,500.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 31,37,500.00	0.00	0.00	0.00	2. No information or data has been provided by suspended directors / ex management of Corporate Debtor
	ROHIT KUMAR													
24		21.03.2024	₹ 10,00,000.00	₹ 10,00,000.00	Unsecured	0.00	0.00	No	4.37%	0.00	0.00	0.00	0.00	
	TUSHAR SHARMA													
25		19.03.2024	₹ 10,00,000.00	₹ 10,00,000.00	Unsecured	0.00	0.00	No	4.37%	0.00	0.00	0.00	0.00	
	SUNIL KUMAR													
26		19.03.2024	₹ 16,00,000.00	₹ 16,00,000.00	Unsecured	0.00	0.00	No	6.99%	0.00	0.00	0.00	0.00	
	AMRISH KUMAR									<u> </u>				
27		19.03.2024	₹ 5,00,000.00	₹ 5,00,000.00	Unsecured	0.00	0.00	No	2.18%	0.00	0.00	0.00	0.00	
	RAJEEV SHARMA													
28		19.03.2024	₹ 35,00,000.00	₹ 35,00,000.00	Unsecured	0.00	0.00	No	15.29%	0.00	0.00	0.00	0.00	
	RAJAT DEEP SINGH													
29	BHATIA	19.03.2024	₹ 30.45.000.00	₹ 30,45,000.00	Unsecured	0.00	0.00	No	13.30%	0.00	0.00	0.00	0.00	

30	Rakesh Kumar Chhabra	19.03.2024	₹ 5,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00		The RP vide an email requested the claimant to subnit supporting documents for substantiating their claim. Therefore, on account of pending information from the claimant, the RP has kept the claim amount under verification.
	VISHAL JAISWAL & SHWETA JAISWAL	14.03.2024	₹ 22,50,000.00	₹ 22,50,000.00	Unsecured	0.00	0.00	No	9.83%	0.00	0.00	0.00	0.00	
	TOTAL			₹ 1,28,95,000.00		0.00	0.00		56.33%	₹ 11,00,73,550.00	0.00	0.00	₹ 95,85,000.00	